

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 574 of 2019

IN THE MATTER OF:

Lagadapati Ramesh

...Appellant

Versus

Ramanathan Bhuvanewari

...Respondent

Present

For Appellant: Mr. Y. Suryanarayan Advovate.

For Respondent: Ms. R. Bhuvanewari, Advocate for R-1

Company Appeal (AT)(Ins) No. 592 of 2019

IN THE MATTER OF:

Commune Properties India Pvt. Ltd & Ors.

...Appellants

Versus

Ramanathan Bhuvanewari & Ors.

...Respondents

Present

For Appellant: Mr. R.V. Yogesh Advocate

**For Respondent: Ms. R. Bhuvanewari Advocate for R-1
Mr. Vikas Mehta and Mr. Mithun Shashank,
Advocates for R-9**

ORDER

06.08.2019 Let the matter be listed 'for orders' on 08th August, 2019 for fixing the date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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